

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF APOORVA LEASING FINANCE AND INVESTMENT COMPANY LIMITED

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OPEN OFFER FOR ACQUISITION OF UP TO 51,93,474 (FIFTY ONE LAKHS NINETY THREE THOUSAND FOUR HUNDRED SEVENTY FOUR) EQUITY SHARES ("OFFER SHARES") OF APOORVA LEASING FINANCE AND INVESTMENT COMPANY LIMITED, (HEREINAFTER REFERRED TO AS "TARGET" OR "TARGET COMPANY" OR "APOORVA") REPRESENTING 26% OF FULLY PAID UP EQUITY SHARE CAPITAL OF THE TARGET COMPANY FROM THE PUBLIC SHAREHOLDERS OF TARGET COMPANY BY M/S TIMES CAPITAL SERVICES PRIVATE LIMITED ("ACQUIRER 1") AND SHRIATUL SINGH TYAGI ("ACQUIRER 2") (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "ACQUIRERS") ["OFFER"/ "OPEN OFFER"]

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by Turnaround Corporate Advisors Private Limited, the Manager to the Offer ("Manager to the Offer"/ "Manager"), on behalf of Acquirers in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ("SEBI (SAST) Regulations"), and the observation letter no. SEBI/HO/CFD/DCR-1/OW/P/2018/20928/1 dated July 25, 2018 issued by the Securities and Exchange Board of India ("SEBI"), to amend and supplement the Detailed Public Statement dated June 07, 2018 published on June 08, 2018 in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)" and Mumbai edition of "Mumbai Lakshadweep (Marathi)" ("DPS").

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THE FOLLOWING INFORMATION/UPDATION RELATED TO THE OFFER:

1. Update on the Schedule of Activities:

The revised Schedule of activities pertaining to the Offer is set forth below:

Nature of Activity	Original Schedule (Day and Date)	Revised Schedule (Day and Date)
Date of the Public Announcement	Friday, June 01, 2018	Friday, June 01, 2018
Date of publication of the Detailed Public Statement	Friday, June 08, 2018	Friday, June 08, 2018
Last date of filing of Draft Letter of Offer with SEBI	Friday, June 15, 2018	Friday, June 15, 2018
Last date for a Competing Offer	Friday, June 29, 2018	Friday, June 29, 2018
Last date for receipt of comments from SEBI on the draft Letter of Offer (in the event SEBI has not sought clarification or additional information from the Manager to the Open Offer)	Monday, July 09, 2018	Wednesday, July 25, 2018
Identified Date*	Wednesday, July 11, 2018	Friday, July 27, 2018
Last Date by which Letter of Offer will be dispatched to the Shareholders	Wednesday, July 18, 2018	Friday, August 03, 2018
Last Date for upward revision of the Offer Price/Offer Size	Thursday, July 19, 2018	Monday, August 06, 2018
Last date by which an independent committee of the Board of Target Company shall give its recommendation	Friday, July 20, 2018	Tuesday, August 07, 2018
Advertisement of Schedule of Activities for Open Offer, status of statutory and other approvals in newspaper	Monday, July 23, 2018	Wednesday, August 08, 2018
Date of commencement of tendering period (Offer Opening Date)	Wednesday, July 25, 2018	Friday, August 10, 2018
Date of expiry of tendering period (Offer Closing Date)	Tuesday, August 07, 2018	Tuesday, August 28, 2018
Date by which all requirements including payment of consideration would be completed	Friday, August 24, 2018	Tuesday, September 11, 2018

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent.

All owners (registered or unregistered) of Equity Shares of the Target Company (except the Acquirers and Promoters) are eligible to participate in the Offer any time before the closure of the Offer.

The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the PA, the DPS, the Draft Letter of Offer (DLOF) and Letter of Offer (LOF).

The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website (www.sebi.gov.in) and the website of the Manager to the Offer (www.tcagroup.in).

Issued by the Manager to the Offer on behalf of the Acquirers



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Contact Person: Ms. Deepali Jain

SEBI Registration No.: MB/IN/M000012290

Place : New Delhi

Date: August 04, 2018

For Times Capital Services Private Limited
(Acquirer 1)

(ATUL SINGH TYAGI)
Director
DIN:01335008

(ATUL SINGH TYAGI)
(Acquirer 2)